

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.108/(MAH)/2013
CA No. 314/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

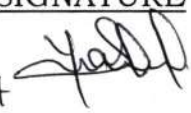


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah

V/s.

M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Yasmeen Mohd. Sabir.	Adv. for Respondents nos. 1, 2, 118, 119, 120, 21 & 37	
2.	Dr S. K. Jain	PCS for Recd	
3.	Darshan Ashar	Adv. for Petitioner ilb Bathiya Udeshi & Associates	

ORDER

T.C.P. NO. 108/397-398/CLB/MB/MAH/2013

1. The Learned Counsel for both the sides are present.
2. The Learned Advocate for the Petitioner has informed that due to personal reasons, is seeking adjournment. It has also been informed that an Additional Affidavit is to be filed by Respondent Nos. 1 and 2.
3. Under the circumstances, matter is adjourned to **17th April, 2017**.
Date is duly communicated to both the sides.

Sd/-

Dated: 14.03.2017

Shri M.K. Shrawat
Member (Judicial)